

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF JAYSEL FINCAP PRIVATE LIMITED

1.	Name of the Corporate Person	Jaysel Fincap Private Limited
2.	Date of Incorporate of Corporate Person	29/11/2018
3.	Authority under which Corporate Person is Incorporated/Registered	Companies Act 2013
4.	Corporate Identity Number	U65999TZ2018PTC031298
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person.	No.1/2, CBE Rangasamy Layout Lakshmipuram, Peelamedu, Coimbatore, Tamil Nadu - 641004 India.
6.	Liquidation Commencement Date of Corporate Person	12/02/2021
7.	Name and Address eMail Address, Telephone Number and the Registration Number of the Liquidator	P. ESWARAMOORTHY 44, 44/1, 5th Street, Ramalinga Jothi Nagar, Ramanathapuram, Coimbatore-641 045. e-Mail ID :eswarfcs@gmail.com Phone Number :0422 – 2322333 IBBI Registration Number: IBBI/IPA-002/IP-N00284/2017- 18/10842.
8.	Last Date Of Submission Of Claims	14/03/2021

Notice is hereby given that the Jaysel Fincap Private Limited has commenced voluntary liquidation on 12/02/2021. The stakeholders of Jaysel Fincap Private Limited are hereby called upon to submit a proof of their claims, on or before 14/03/2021 to the liquidator of the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic mean only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

For Jaysel Fincap Private Limited


P. Eswaramoorthy

Liquidator

Date : 12/02/2021

Place : Coimbatore